

ITEM NO.43+46

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No.47682/2024

ANANT MISHRA & ORS.

Petitioner(s)

VERSUS

REGISTRAR GENERAL & ANR.

Respondent(s)

WITH W.P.(C) Diary No.47205/2024

Date : 18-10-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Ila Shikhar Sheel, AOR
Mr. Jaideep Gupta, Sr. Adv.
Ms. A Sumathi, Adv.
Mr. Riddhi Bose, Adv.
Ms. Sampriti Baksi, Adv.
Mr. Siddharth Banerjee, Adv.

D.47205/2024 Mr. Saket Sikri, Adv.
Ms. Ekta K. Sikri, Adv.
Mr. Vikalp Mudgal, AOR
Mr. Ajaypal Singh Kullar, Adv.
Mr. Kshitij Mudgal, Adv.
Ms. Anshul Rajora, Adv.
Ms. Sakshi Gaur, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice, returnable on 21 October 2024.
- 2 Dasti, in addition, is permitted.
- 3 Liberty to serve the first respondent, the Registrar General of the High Court Rajasthan, through e-mail.
- 4 The answer sheets in the English essay of those candidates who have been awarded below fifteen marks shall be produced in the Court on the next date of listing.
- 5 List the Petitions on 21 October 2024.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar